

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

(IB)-505(PB)/2017

IN THE MATTER OF:

Sunlight Pest Control Service

.... Applicant/petitioner

Vs.

Punj Lloyds Limited

.... Respondent

Order under Section 9

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

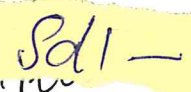
PRESENTS:

For the Petitioner/Applicant: Mr. Sanjay Kumar Ruia, Professional Representative

For the Respondent: Mr. Santosh Paul, Mr. Mrinal Bharti and Mr.
Manish Shellhani, Advocates

ORDER

On the joint request made by learned counsel for the parties,
hearing is deferred to 28.02.2018.


(M. M. KUMAR)
PRESIDENT


(S. K. MOHAPATRA)
MEMBER (TECHNICAL)